

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

STARRED QUESTION NO:247

ANSWERED ON:18.08.2011

GRANT UNDER AIBP

Chauhan Shri Dara Singh;Rawat Shri Ashok Kumar

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the norms fixed for providing Central assistance under the Accelerated Irrigation Benefit Programme (AIBP);
- (b) whether the Union Government has received requests from various States including Uttar Pradesh for providing funds under the Accelerated Irrigation Benefit Programme (AIBP) during the last three years;
- (c) if so, the details thereof alongwith the follow-up action taken by the Union Government thereon;
- (d) whether there is inordinate delay in the release of funds;
- (e) if so, the reasons therefor; and
- (f) the steps taken by the Government to simplify the procedure?

Answer

THE MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND WATER RESOURCES (SHRI PAWAN KUMAR BANSAL)

(a) to (f) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (A) TO (F) OF LOK SABHA STARRED QUESTION NO. 247 REGARDING GRANT UNDER AIBP DUE FOR REPLY ON 18.8.2011

(a) Central Assistance is provided under Accelerated Irrigation Benefits Programme (AIBP) since 1996-97 for completion of the ongoing major and medium irrigation projects and surface minor irrigation projects as per the approved guidelines. The criteria for inclusion of the project under AIBP are at Annexure-I.

(b) Yes sir,

(c) The Union Government has received requests from various states for providing Central Assistance (CA) to major, medium and surface minor irrigation projects under AIBP during 2008-09, 2009-10 and 2010-11. The status of proposals of Uttar Pradesh received during the last three years for central assistance under AIBP and the releases thereto is given Annexure-II. No request from Govt. of Uttar Pradesh has been received for releasing funds under AIBP for surface minor irrigation projects during the above period. After ascertaining the eligibility of CA to such projects, the Union Government has released CA to the eligible major/medium irrigation projects and surface minor irrigation as per the details at Annexure-III and Annexure-IV respectively.

(d), (e) & (f) There is no inordinate delay in release of funds for the proposals submitted by the State Governments as per the AIBP guidelines.

The guidelines of AIBP have been modified from time to time to simplify the procedure for grant of central assistance.